

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY ----MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.171/09/HDB//2017
NAME OF THE COMPANY	Bumblebee Electronics Private Limited
NAME OF THE PETITIONER(S)	Varnika Industries Private Limited
NAME OF THE RESPONDENT(S)	<b>Bumblebee Electronics Private Limited</b>
UNDER SECTION	9 of IBC

## Counsel for Petitioner(s):

Γ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	DR K.V.SRIHIVAS	Advocati	KUSC ASSETS ALVISORY COM 9959223615	heroios

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Dr.K.V. Srinivas learned counsel for the petitioner and Shri. K. Ravi Chandra Mohan learned Counsel for the respondent.

Separate order issued with regard to appointment of IRP/ moratorium.

Member (Technical)

Member (Judicial)